

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2016 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|---|
| COMPANY PETITION/APPLICATION NO. | CA No.229/252/HDB/2017 |
| NAME OF THE COMPANY | Gajjala Ram Reddy Properties Private Limited |
| NAME OF THE PETITIONER(S) | Madhusudhan Reddy Gajjala |
| NAME OF THE RESPONDENT(S) | Registrar of Companies, Hyderabad |
| UNDER SECTION | 252 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| WARESH KUMAR SANGAM | Advocate | 9000666072 | RA |
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Counsel for Respondent(s):

| Designation | E-mail & Telephone No. | Signature |
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| | Designation | Designation E-mail & Telephone No. |

ORDER

- Orders Reserved -

MEMBER (Technical)

MEMBER (Judicial)

Seshu